

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

1) For admission and hearing.

2) Rejoinder not filed.

Bench

by
8/5/02

Free copy of the order No. 9 dt. 9.5.02 given to both counsel.

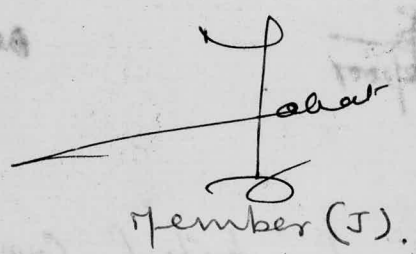
Per
10/5

Per
S.O

08.02.04.02.

None appears for the petitioner.
call on 09.05.02 for hearing and final disposal at the stage of admission.

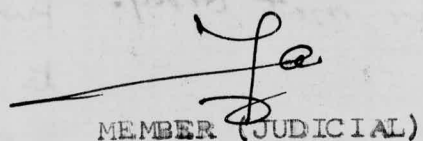
Rejoinder, if any, be filed in the meantime.


Member (J).

Order No.09 Date: 09.05.2002

None appears for the Applicant.

This case is dismissed for default.


MEMBER (JUDICIAL)